GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

LOK SABHA UNSTARRED QUESTION NO. 4076 (TO BE ANSWERED ON 18.03.2020)

CORRUPTION COMPLAINTS RECEIVED BY PMO

†4076. SHRI RAJAN VICHARE:

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number of corruption related complaints received in the Prime Minister's Office (PMO) during the last one year along with the number of such complaints which were redressed out of the above;
- (b) whether there is any particular policy for redressal of such complaints received by PMO; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a): The number of corruption related complaints received in the Prime Minister's Office (PMO) during the last one year for the period 01.03.2019 to 29.02.2020 is 12,458. Total disposal of Corruption related complaints during the said period is 12,066.
- (b) & (c): As per guidelines issued by Department of Administrative Reforms and Public Grievances, the grievance is required to be disposed off with in a period of 2 months by the concerned Ministry/Department/Organization. Where redressal is likely to take longer time, an interim reply should be sent to the Citizen explaining the steps taken and assuring that further necessary action is being taken in the matter.
